

3

NATIONAL COMPANY LAW TRIBUNAL

DIVISIONAL BENCH

CHENNAI

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/02/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :

PETITION NUMBER : TCP/130/2016

NAME OF THE PETITIONER(S) : G. Rajendran

NAME OF THE RESPONDENT(S) : M/s C.R.I. Infrastructures (India) Private Limited & 5 others

UNDER SECTION : 235, 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
--------------	--------------------------	--------------------	------------------

REPRESENTATION BY WHOM

(For) CIBI VISANU
Sandeep Kumar

Counsel for
Petitioner



H. KARthik SETHUPATHI
N.P. Vijay Kumar

Counsel for Respondent



ORDER

Shri Sandeep Kumar, proxy counsel representing the petitioner present. Shri N.P. Vijayakumar, proxy counsel representing the respondent present. Pleadings in the matter are complete. Both the parties are directed to submit their final arguments on the next date of hearing. Put up on 2/3/2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)